

Filed by  
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Advocate

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 210/2024/EZ

In The Matter of:

NANDINI CHAKRAVARTY

... Applicant

Versus

THE STATE OF WEST BENGAL & Ors.

... Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 1, THE DISTRICT MAGISTRATE, HOWRAH**

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Filed by Sri Rajib Ray, Ld. State Advocate for the State of West Bengal.



-X-

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Versus **Before the Notary Public**THE STATE OF WEST BENGAL & Ors. **Howrah**

... Respondents

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 1, THE DISTRICT MAGISTRATE, HOWRAH:**

I, Dr. Deepap Priya P., D/o. Sri I. Palraj, working as the District Magistrate, Howrah at P.O. & P.S. Howrah, District Howrah Pin-711101 do hereby solemnly affirm and submit as follows: -

1. That I have been communicated with a copy of the order in O.A. No. 210/2024/EZ from the Learned Counsel for the State associated with the instant case.
2. That this affidavit is being filed in compliance to the Solemn Order dated 12.11.2024 passed by the Hon'ble Tribunal.



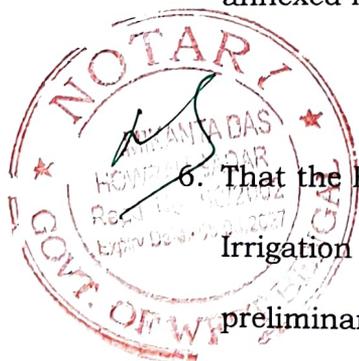
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3. That in pursuance of the direction of the Hon'ble Tribunal, a committee was constituted comprising the following members: Sri Azar Zia, IAS, Additional District Magistrate (LR & LA) & District Land & Land Reforms Officer, Howrah, Sri Sandeep Roy, Scientist D , CPCB Regional Directorate , Kolkata, and Sri Bimalendu Mal , Environmental Engineer, Regional Office , Howrah , WBPCB.

4. That the Hon'ble Tribunal on 12-11-2024 passed an order directing the Committee as mentioned above to inspect the site in question and submit its report with regards to the allegations made.

5. That in pursuance of the above order of Hon'ble Tribunal, the aforesaid committee visited the site on 09-12-2024. Further two more inspections were carried out within the Saraswati Industrial Complex on 16-12-2024 and 17-12-2024.

The inspection report of such visit along with colour photographs are annexed herewith & marked as "**R-1**".



6. That the Executive Engineer -I, Lower Damodar Construction Division Irrigation & Waterways Directorate was requested to arrange for a preliminary check on the drainage system within the Saraswati

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Industrial Complex by sending a team on 16-12-2024. Accordingly, the Executive Engineer -I, Lower Damodar Construction Division Irrigation & Waterways Directorate has submitted a report on 24-12-2024 regarding the initiatives undertaken by Irrigation & Waterways Directorate, Government of West Bengal for improvement of Drainage System within the Saraswati Industrial Complex.

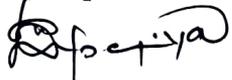
The Photocopy of the report submitted by the Executive Engineer -I, Lower Damodar Construction Division dated 24.12.2024 is annexed herewith & marked as "R- 2".

7. That the statements made in the above paragraphs are true to my knowledge are belief of the record as available in the office of the deponent and the rest are humble submissions before the Hon'ble Tribunal.
8. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary order / orders as is deemed fit for the ends of justice

Identified by me



Deponent

  
District Magistrate  
Howrah

SOLEMNLY AFFIRMED AND DECLARED  
BEFORE ME BY THE DEPONENT ON  
IDENTIFICATION OF ADVOCATE

Place Judges Court  
Howrah - 711101

  
LAXMIKANTA DAS  
NOTARY HOWRAH  
Govt. of West Bengal

27 DEC 2024 W.B. India

- \* -

VERIFICATION:

I, the deponent above-named, do hereby verify, and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

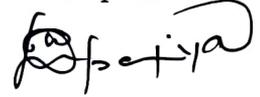
Verified at                      on 30<sup>th</sup> day of December, 2024.

Identified by me

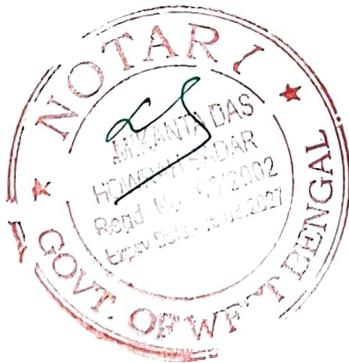


Advocate  
State of West Bengal

Deponent



**District Magistrate**  
Howrah



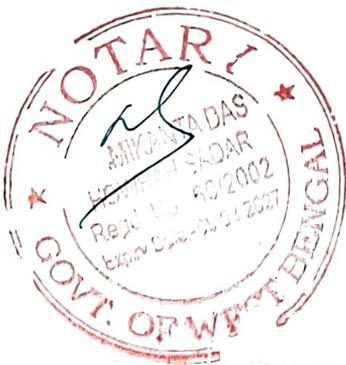
# REPORT OF THE JOINT COMMITTEE

*In*  
*Compliance with the*  
*Hon'ble NGT Order dated 12.11.2024*

*In the matter of*  
*Nandini Chakravarty*  
*Versus*  
*West Bengal Pollution Control Board*

*In*  
**OA No. 210/2024/EZ**

**-Submitted by-**  
**DM Howrah, WBPCB and CPCB**



**December, 2024**

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**Annexure-I: Details of the 15 Industrial units visited on 16<sup>th</sup> and 17<sup>th</sup> December 2024 at Saraswati Complex.**



— ✕ —

**Report of the Joint Committee in Compliance to the Hon'ble NGT  
Order dated 12.11.2024 in the matter of Nandini Chakravarty Versus  
West Bengal Pollution Control Board in OA No. 210/2024/EZ**

**1. Background**

The Original Application 210 of 2024 was registered at the Hon'ble NGT, Eastern Bench, Kolkata based on the letter petition filed by Nandini Chakravarty alleging that industrial factories and workshops around the Petitioner's village in Purbannapara, located in Makardah Mouza under the Domjur Block, District of Howrah, have been causing severe environmental problems for the local people due to obnoxious gaseous emissions. The petitioner has also alleged that the Saraswati Canal has been blocked due to unregulated dumping of Industrial waste and wastewater by several industries present in the area. Further, the petitioner has alleged that it is resulting in water logging and creating health hazards in the area.

Based on the complaint of the petitioner, the Hon'ble NGT registered it *suo-motu* as Original Application and passed order dated 12.11.2024 that:

*"Considering the allegations made, we deem it appropriate to constitute a committee comprising of the following Members to carry out a fact-finding enquiry: -*

- (i) District Magistrate, Howrah, or his representative not below the rank of Additional District Magistrate,
- (ii) Senior Scientist, West Bengal State Pollution Control Board,
- (iii) Senior Scientist, Central Pollution Control Board,

*The Committee shall inspect the site in question and submit its Report within four weeks on affidavit with regard to the allegations made. In case, violations are found, the Committee shall also identify the violators so that they may be impleaded in the array of Respondents in the present Original Application and given an opportunity of hearing."*



## 2. Formation of the Joint Committee

In compliance to the Hon'ble NGT Orders, a Joint Committee was constituted comprising of the following members.

1)	Shri Azar Zia, IAS, ADM (LR & LA &DL &LRO)	:	District Administration, Howrah
2)	Shri Sandeep Roy, Scientist D	:	Central Pollution Control Board, Regional Directorate, Kolkata
3)	Shri Bimalendu Mal, Environmental Engineer	:	West Bengal Pollution Control Board

## 3. Site Visit

The 1<sup>st</sup> meeting of the committee was conducted on 4<sup>th</sup> December, 2024. As decided in the meeting, the Joint Committee visit was conducted on 9<sup>th</sup> December 2024. The Committee was accompanied by the petitioner Mrs. Nandini Chakravarty to the alleged site on 9<sup>th</sup> December 2024. The alleged site (Saraswati Complex) is identified by the geo-coordinates: Latitude 22.60846° N and Longitude 88.228911° E.

It was decided during the above joint visit, that surprise inspections would be conducted by a joint team of officials from Block Development Office, Domjur, Irrigation & Waterways Department, West Bengal Pollution Control Board, Central Pollution Control Board, Block Land & Land Reforms Office, and Industries Department to study in detail the pollution aspects, the drainage and waterlogging issues arising out of the industrial operations and construction activities within the Industrial Complex. These inspections were carried out on 16<sup>th</sup> and 17<sup>th</sup> December 2024.

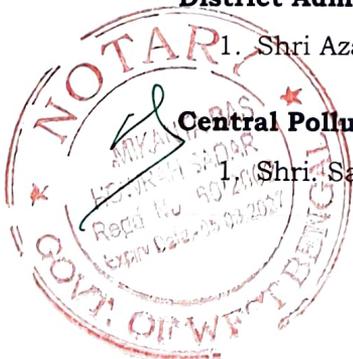
The following officials were present during the field visit on 9<sup>th</sup> December 2024:

### District Administration representatives:

1. Shri Azar Zia, IAS, ADM (LR & LA &DL &LRO), Howrah

### Central Pollution Control Board representatives:

1. Shri. Sandeep Roy, Scientist 'D'



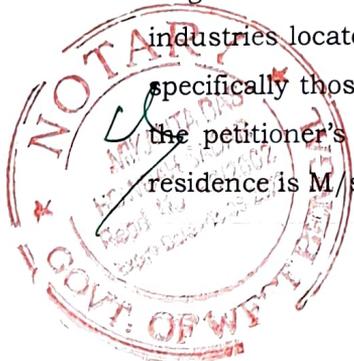
2. Dr. Sangeeta Sunar, Research Associate

**West Bengal Pollution Control Board (WBPCB) representative:**

1. Shri. Bimalendu Mal, Environmental Engineer
2. Dr. Nupur Sengupta, Assistant Environmental Engineer

**4. Observations of the Joint Committee**

1. The Saraswati Complex is a Privately owned industrial complex having a total of 170 mixed types of Industrial units (Red/ Orange/ Green category) and Warehouses covering an area of approximately 200 acres. The Complex is located at Makardah-Domjur area of Howrah district. This Complex is surrounded by Residential areas and other Industrial complexes i.e., Srijan and Jalan Complex. This complex is situated at about 0.8 km distance (approx.) from Kolkata- Mumbai (NH-6) Expressway.
2. The units operating within the Saraswati Complex are involved in various activities such as fabrication, plastic processing, aluminium extrusion, galvanizing, surface treatment, electroplating, secondary lead smelting, drum washing, heavy engineering, warehousing, and others.
3. As reported, initially 10-15 Industrial units had set up their facilities in the complex area and gradually other Units (Industry/ Warehouse) were also set up. Subsequently, it was named as Saraswati Complex, and their Association was formed. Over the last 15 years, the Saraswati Complex has been gradually developed and expanded through purchase of land parcels by private entities.
4. The Petitioner's residence (named as ANANDI Foundation) is located on the North-eastern side of the complex. Between the Complex and Petitioner's residence, a drain (width 4 ft approx.) was found with stagnant water. During the visit, the joint committee visited several industries located in the immediate vicinity of the petitioner's residence, specifically those situated just on the other side of the boundary wall of the petitioner's residence. The nearest Industrial unit from Petitioner's residence is M/s SAI Industries, manufacturing various sizes of steel wire



mesh/ net. During the visit, noise was observed from the operation of machinery. Accordingly, the Noise monitoring was carried out. The results are as follows:

At work site: 85.52 dBA (of M/s SAI Industries) **which is beyond permissible limit of industrial area.**

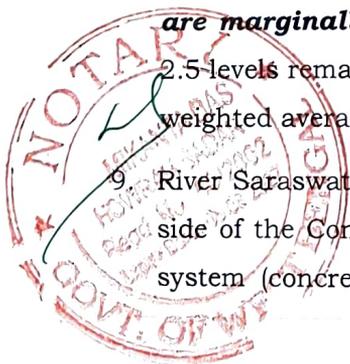
At Varandah: 50.67 dBA (of Petitioner's house) **which is within the permissible limits.**

5. Given the proximity to her residence, a few additional nearby industrial units were also included in the inspection. **Details of the Industrial units visited on 09.12.2024 is provided below:**
6. A total of 13 industrial units within the Saraswati Complex having air and water pollution potential were inspected on 9<sup>th</sup>, 16<sup>th</sup> and 17<sup>th</sup> December 2024. The detailed list of industries is provided in **Annexure I.**
7. A total of 3 liquid effluent samples were collected from the water-polluting industries at following locations:
  - Upstream of Saraswati Complex (North-Western side)- **S1**
  - Confluence point (Discharge of Saraswati complex Drain)- **S2**
  - Downstream of Saraswati Complex (South-Western side)- **S3**

The results of these samples are awaited.

8. The West Bengal Pollution Control Board (WBPCB) operates a Sensor-Based Continuous Ambient Air Quality Monitoring Station at the Jalan Complex, which is located in close proximity to the Saraswati Complex. The results of air quality monitoring from this station, conducted between 17<sup>th</sup> and 18<sup>th</sup> December 2024, indicate that the **PM 10 levels are marginally exceeding the permissible standards**, while the PM 2.5-levels remain within the allowable limits, based on the 24-hour time-weighted average.

9. River Saraswati (also known as Saraswati Khal) is flowing from Western side of the Complex. The Complex is having an open channel Drainage system (concrete type) and all drains finally discharge into Saraswati

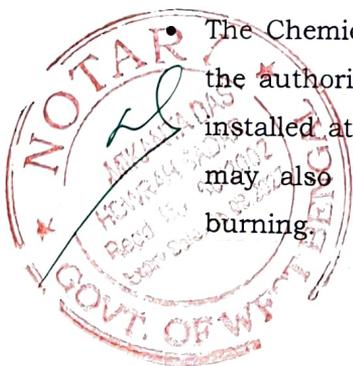


River through an outlet near the main entry gate of the complex. Apart from this, some individual industrial units are having waste water treatment systems with partial re-utilization.

10. It was also observed that the drainage system within the complex is not fully developed at many places and water was found accumulated in vacant plots and the road infrastructure along with other essential amenities, remains underdeveloped.
11. There is no proper facility for the disposal of solid waste within the industrial complex. At many vacant plots, garbage, paper waste etc. was found dumped in open area. Open Burning of wastes were also observed at various points within the vicinity of the complex. At many vacant plots, littering of Chemical drums, chemical sludge etc. was found dumped in open area. As informed by the President of the Ankurhati Saraswati Complex Welfare and Culture Association, mass awareness, meetings and other IEX activities are conducted on a regular basis to prevent such polluting activities. However, he admitted that despite these initiatives, some industries continue to flout the environmental norms (Photograph enclosed).

##### **5. Recommendations of the Joint Committee**

- Closure direction with Environmental compensation may be imposed to non-complying industrial units which are severely flouting environmental norms. WBPCB is in the process of taking regulatory action against such non-complying industries.
- The Saraswati complex Association should be directed to take necessary measures for cleaning/ de-silting of the Saraswati river in the vicinity of the Complex with due permission from District Administration.
- The Chemical drum/ containers should be disposed in safe manner to the authorized recycler / TSDF facility. CCTV / PTZ camera should be installed at strategic locations of the complex for strict vigilance. Same may also be implemented for open garbage dumping and garbage burning.



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- The Saraswati complex Association should be directed to carry out Ambient Air quality monitoring and discharge effluent quality monitoring on regular basis. The monitoring results may be submitted to District Administration and WBPCB. Environment display board should also be installed at the main entrance gate of the complex.
- The industries of Air Polluting nature should be directed to submit Stack monitoring data on regular basis to the District Administration and WBPCB.
- Mass awareness programme should be carried out on a regular basis with the Industrial units/ warehouse for cleanliness of the Complex.
- M/s SAI Industries may be directed to take necessary measures for minimization of ambient noise during manufacturing operations through installation of noise-cancelling acoustic equipment. The unit should also install noise barrier in the direction of the residence of the Petitioner.
- Three tiers green belt should be developed on the periphery of the Saraswati complex.



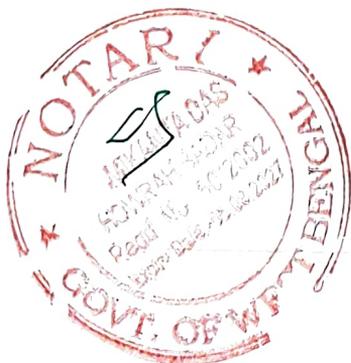
**Sandeep Roy**  
Scientist D  
CPCB RD, Kolkata



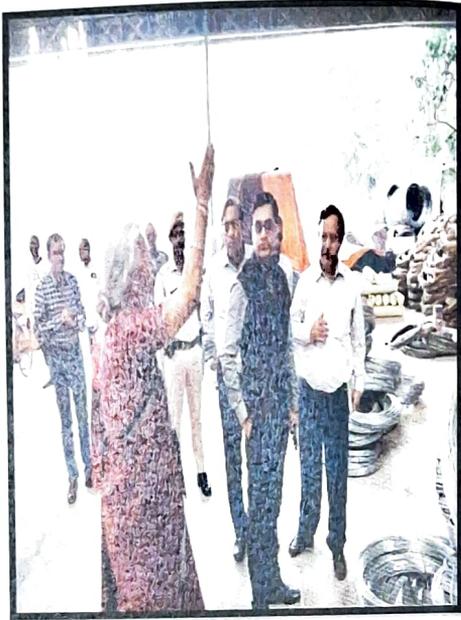
**Bimalendu Mal**  
Environmental Engineer,  
WBPCB



**Azar Zia, IAS**  
Additional District Magistrate (LR)  
Howrah



**Photographs of the Joint Committee Field visits**



Pic 1. Committe visit in presence of petitioner



Pic 2. Committe visit in progress

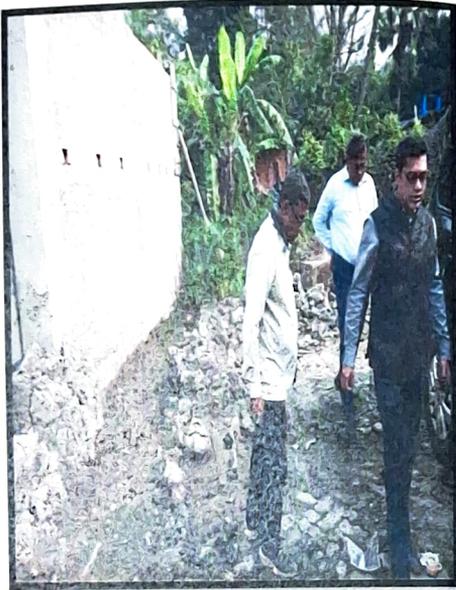


Pic 3. Committe visit in progress

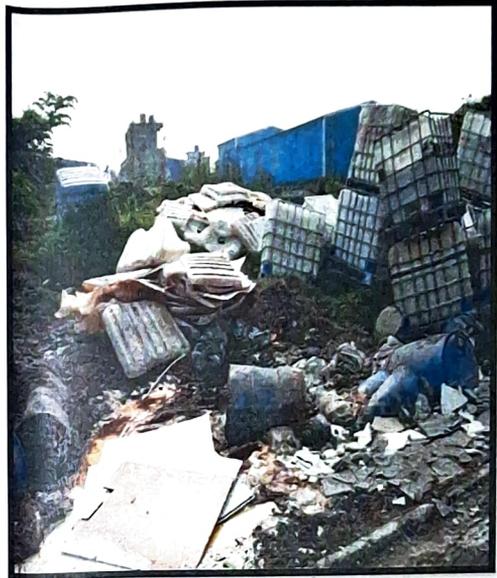


Pic 4. Committe visit in progress





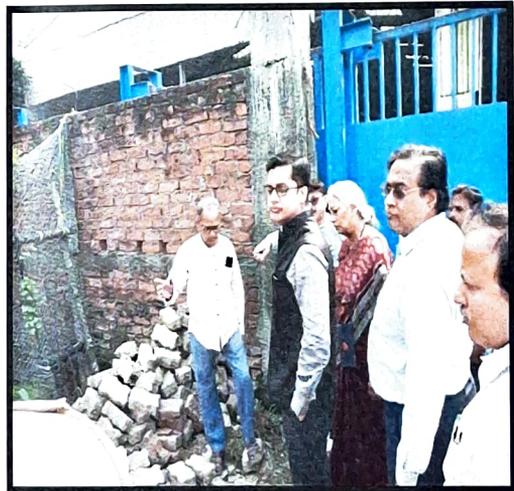
Pic 5. Committe visit in progress



Pic 6. Heaps of garbage inside Saraswati Industrial Complex

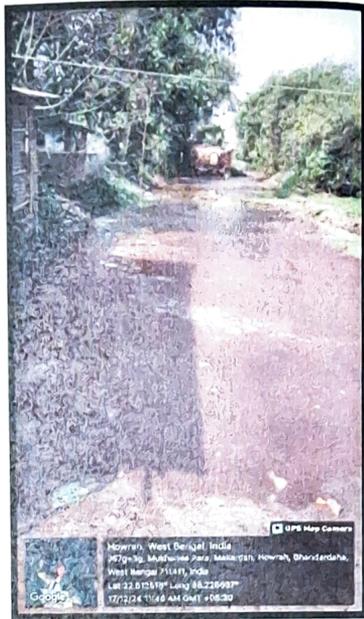


Pic 7. Committe visit in progress



Pic 8. Committe visit in presence of petitioner





Pic 9. Redish Water Flow in River Saraswati at Upstream of Saraswati Complex



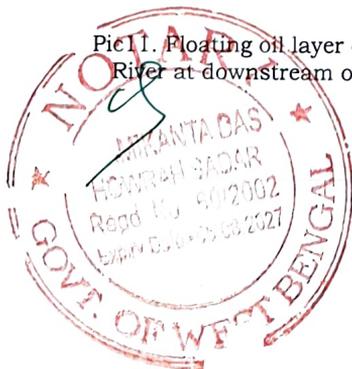
Pic 10. Clogging of River water flow due to Aquatic weeds



Pic 11. Floating oil layer observed on Saraswati River at downstream of Saraswati Complex



Pic 12. Floating oil layer observed on Saraswati River at downstream of Saraswati Complex





Pic 13. Committee visit at petitioner's residence



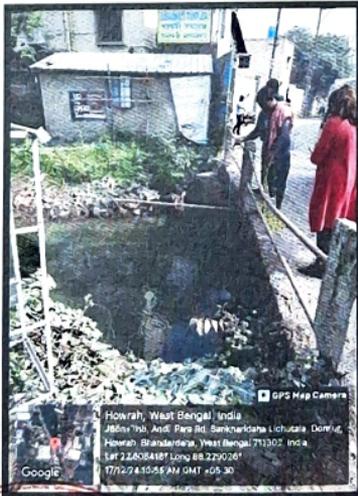
Pic 14. Committee meeting during inspection



Pic 15: Interaction with petitioner



Pic 16: Noise level monitoring at petitioner residence

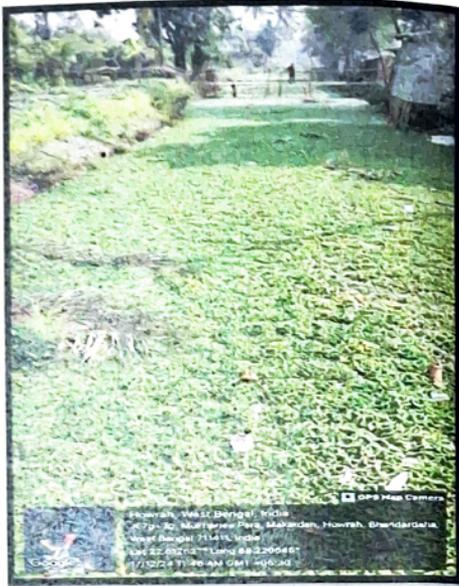


Pic 17. Water sampling from Saraswati river at confluence point of Saraswati Complex

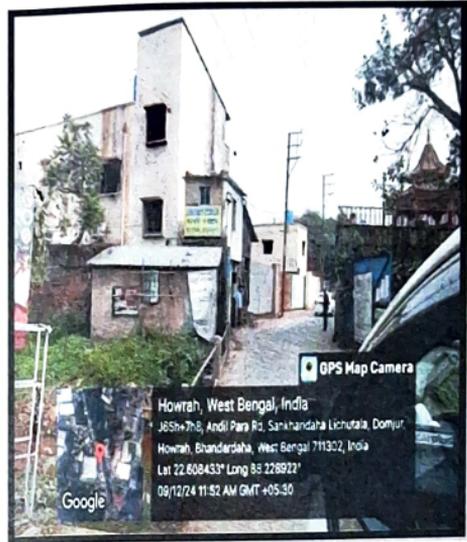


Pic 18. Water sampling from Saraswati river at downstream of Saraswati Complex





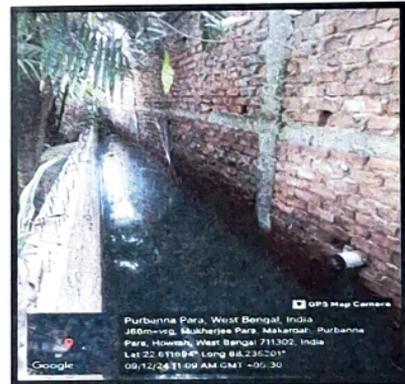
Pic 19: Bamboo bridge and drain clogged due to growth of aquatic weeds



Pic 20: Entrance of Saraswati Complex

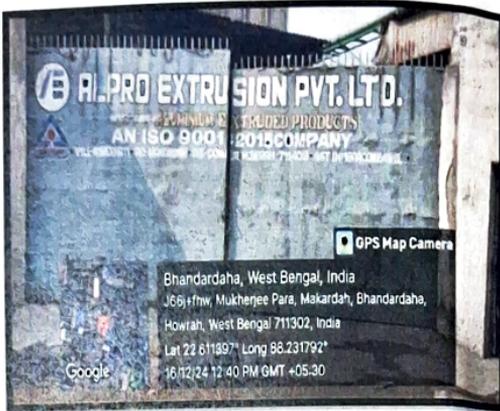


Pic 21: View of Saraswati Complex from petitioner residence



Pic 22: Drain between boundary of petitioner residence and Saraswati Complex





Pic 23. Alpro Extrusion Pvt. Ltd. unit inside Saraswati Complex



Pic 24. Aluminium Extrusion production at Alpro Extrusion Pvt. Ltd



Pic 25. Acid bath without fume hood at M/s. Sterling Bolts Pvt. Ltd. unit inside Saraswati Complex



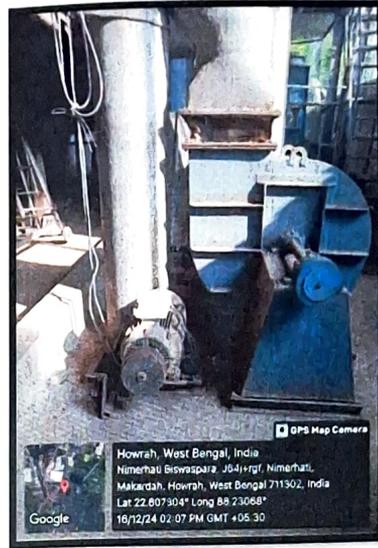
Pic 26. Acid bath without fume hood at M/s. Reflex Communication Pvt. Ltd. unit inside Saraswati Complex



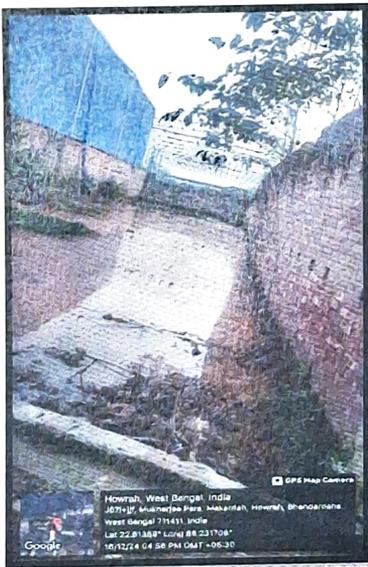
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Pic 27. Nut & Bolt manufacturing at M/s. Simplex Engineering Company inside Saraswati Complex



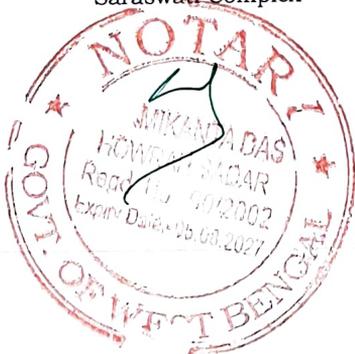
Pic 28. Defunct APCD at M/s. Simplex Engineering Company inside Saraswati Complex

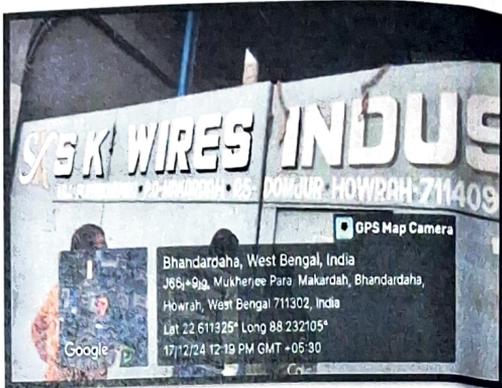


Pic 29. Water accumulation at vacant place opp. to M/s. Charu Enterprises inside Saraswati Complex



Pic 30. Roller manufacturing at M/s. Soni Rollers Pvt. Ltd. inside Saraswati Complex





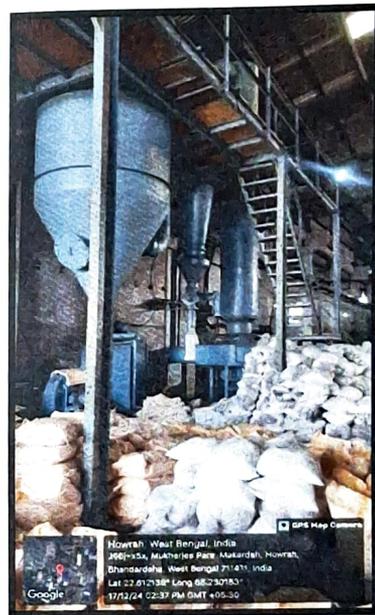
Pic 31. M/s. S.K.Wires Industries inside Saraswati Complex



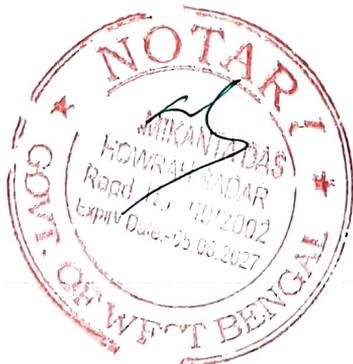
Pic 32. Waste water carrying channel outside M/s. SSIL Paint Industries Pvt. Ltd. inside Saraswati Complex



Pic 33. Manufacturing of cold formed profiles at M/s. Bright Engineering Works Pvt. Ltd. inside Saraswati Complex



Pic 34. M/s. Ambika Chemicals inside Saraswati Complex





Pic 35. M/s. Hunter Engineering and Chemical Works inside Saraswati Complex



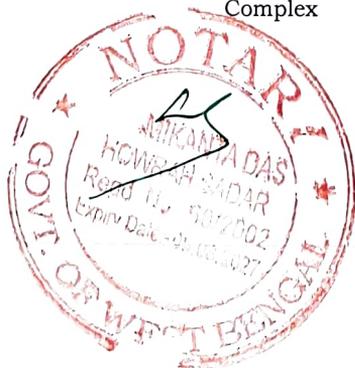
Pic 36. Paint manufacturing at M/s. Falguni Paint inside Saraswati Complex



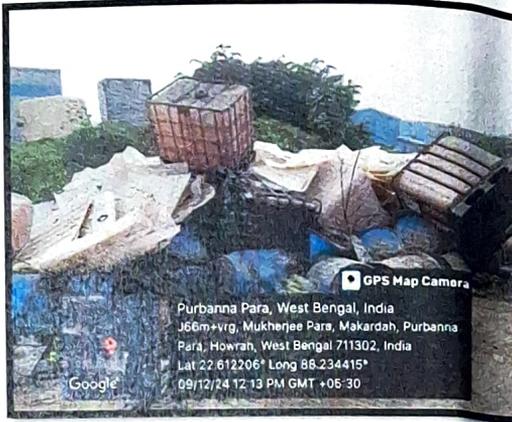
Pic 37. Open Burning inside Saraswati Complex



Pic 38. Open Burning inside Saraswati Complex



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Pic 39. Haphazard dumping of chemical drums and containers at vacant land inside Saraswati Complex



Pic 40. Haphazard dumping of chemical drums and containers at vacant land inside Saraswati Complex



## Annexure I

## Inspection report of 18 Units located at Saraswati Complex conducted on 9, 16 &amp; 17 Dec 2024

Sl No.	Name of unit and address	Type & Category of industry	Process/activity	Status of Effluent Treatment Plant (ETP)	Status of Air Pollution Control Device (APCD)	Status Consent to Operate /Hazardous waste Authorisation	Remark
1.	M/s. MGM Traders, (Proprietor Md. Mukhtar)	Red Cleaning / washing of old PVC and MS drums using mineral turpentine oil, kerosene oil and water	Unit is engaged in drum cleaning and storage of plastic scrap in unlined open land	None	Not Applicable	Could not produce during inspection	Several Chemical drums and acid storage tanks found dumped on the roadside in front of the units. Spillage of chemicals and acid was also observed.
2.	Unit of Abed Ali		Unit is engaged in drum cleaning	None	Not Applicable	Could not produce during inspection	
3.	M/s Sterling Bolts Pvt Ltd (Galvanizing unit) NH - 6, Nimerhati, Tentulkuli, P.O. Makardah, P.S. Domjur, Dist. Howrah, Pin- 711409	Red; Galvanizing of MS items	Raw materials (MS Nut & bolt, other fabricated items) → surface treatment by acid (pickling process) → drying → hot dip galvanizing → Packaging	ETP comprising of the following:- Collection tank/equalisation tank → Chemical dozing tank → Settling tank → PSF → ACF → discharge to Panchayat drain via premises drain.	The unit has 02 nos. pickling baths, one no zinc galvanising furnace, one galvanising bath and drier. Pickling tanks are provided with fume collection lip-hoods those are connected to a scrubber & stack-18m GL. The Zn-bath is provided with overhead suction hood which is connected to the above APCS and stack. Zn-melting oven (LSHS-fired) & drier are provided above stack of pickling tank	The unit is operating without Consent to Establish. Consent to Operate. Hazardous waste Authorisation	During inspection the unit was found in operation and visible stack emission was noticed from stack. ETP of the unit is run batch process. Hence effluent sample could not collected during inspection.
4.	M/s Sterling Bolts Pvt. Ltd. (Wire Division) N.H - 6, Vill. - Tentulkuli, P.O & P.S. - Domjur, Dist. Howrah, Pin 711409	Red; Galvanizing of MS items	Raw materials (MS Nut & bolt, other fabricated items) → surface treatment by acid (pickling process) → drying → hot dip galvanizing → Packaging	ETP comprising of the following:- Collection tank/equalisation tank → Chemical dozing tank → Settling tank → PSF → ACF → discharge to Panchayat drain via premises drain.	The unit has 01 no pickling bath, one no zinc galvanising furnace, one galvanising bath and drier. Pickling tank is provided with fume collection lip-hoods those are connected to a scrubber & stack-18m GL. The Zn-bath is provided with overhead suction hood which is connected to the above APCS and stack. Zn-melting oven (LSHS-fired) & drier are provided above stack of pickling tank.	Consent to Operate is valid upto 31.07.2028	During inspection the unit was found in operation and no visible stack emission was noticed from stack. ETP of the unit was found in operation. One no effluent sample was collected from ETP outlet and result are awaited

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Sl No.	Name of unit and address	Type & Category of industry	Process/activity	Status of Effluent Treatment Plant (ETP)	Status of Air Pollution Control Device (APCD)	Status Consent to Establish/ Consent to Operate /Hazardous waste Authorisation	Remark
5.	M/s Reflex Communications Pvt Ltd Sarawan Complex, Vill Nimerhati, P.O Makardah, P.S Domjur, Dist Howrah, Ph- 711409	Red: Surface treatment	Raw materials (MS rod) → surface treatment by acid ( pickling process) → heat treatment by electrically operated furnace → storage in godown for sale purpose	ETP comprising of the following - Collection tank/equalisation tank → Chemical dozing tank → Settling tank → PSF → ACF → discharge to Panchayat drain via premises drain. During inspection ETP of the unit was defunct condition and no ETP sludge was observed	The unit has 01 no pickling tank and pickling tank is provided with fume collection lip-hoods those are connected to a scrubber & stack-18m GL. but lip-hoods fume collection was not in functional	Consent to Operate is valid upto 31/01/2027. Hazardous waste Authorisation is valid upto	During inspection EIP as well as APCD of pickling tank were defunct condition
6.	M/s Hindustan Chemicals Andul-Domjur Road, PO-Makardah, PS-Domjur, Howrah 711409	Orange; Paint manufacturing ( mixing & blending)	Raw materials (pigments & other chemical mixing in ball mill) → Packaging for sale	The unit has not yet installed ETP for treatment effluent.	Not applicable	As per record available, no CFE/CFO obtained from Board	
7.	Charu Enterprise Vill & Bhandardaha, P.S. Domjur, Howrah, Pin 711411	Red: Galvanizing of MS items	Raw materials (MS items) → surface treatment by acid ( pickling process) → drying → hot dip galvanizing → Packaging	ETP comprising of the following:- Collection tank/equalisation tank → Chemical dozing tank → Settling tank → MGF → discharge to Panchayat drain via premises drain.	The unit has 04 nos. pickling baths, two nos. zinc melting furnace, two nos. galvanising bath. Pickling tanks are provided with fume collection hoods those are connected to a scrubber & stack-18m GL. The Zn-bath is provided with overhead suction hood which is connected to the above APCD and stack. Zn-melting oven (LSHS-fired) & drier are provided above stack of pickling tank.	Consent to Operate is valid upto 31.05.2029. Hazardous waste Authorisation expired on 30.09.2023	During inspection EIP of the unit was not in operation as galvanising activity was not in operation.



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Sl No.	Name of unit and address	Type & Category of industry	Process/activity	Status of Effluent Treatment Plant (ETP)	Status of Air Pollution Control Device (APCD)	Status Consent to Establish/ Consent to Operate /Hazardous waste Authorisation	Remark
8.	Sai Industries PO Makardah, PSDomjur, Howrah 711409	Red, Electroplating and Wire netting	Chain Link Net manufacturing from GI wires and electroplating of Wires. No electroplating activity was done during inspection, bath was lying idle. GI wires procured from outside → chain-link fencing in machine (twisting the wire and weaving it like cloth) → mesh/net of wire → Rolled in machine.	None	None	Obtained CTE for Wire Netting 55 MT/month. Could not produce any CTO/HWA	Heavy Noise was generated from the unit. Noise Level monitored during inspection was 85.52 dBA at workzone
9.	S K Wires Industries VillBiprannapara, PO Makardah, PSDomjur, Howrah 711409	Orange	Melting of Aluminium Scrap in small oven (oil fired)	Not applicable	Does not exist	Could not produce any CTE/CTO/HWA	The furnace is not attached with any Chimney
10.	Wire Industries Brigade Pvt. Ltd. (formerly, Eco Wires Pvt. Ltd.). Saraswati Complex. P.O.Makardah, PSDomjur, Howrah Pin 711409	Red: Galvanizing of MS/HC wires	Raw materials (MS/HC rod) → Mechanical descaling → Boraxing → Drying → Drawing wire form → Molten lead bath → Rinsing → Acid Pickling → Rinsing → Flux solution → Molten zinc bath → Colling → Packaging	ETP comprising of the following:- Collection tank/equalisation tank → Chemical dozing tank → Clarifier 1 → Clarifier 2 → Sludge storage tank → Filter press → pH correction → Treat water recycle tank → Reuse in process.	The unit has 01 no zinc melting furnace, one no zinc galvanising furnace, one galvanising bath and drier. The zinc melting furnace is provided with a water scrubber as APCD and stack of height 24 m from GL. The lead melting furnace is provided with a water scrubber as APCD and stack of height 24 m from GL. Zn-bath is provided with a fume collection hood, water scrubber as APCD and stack of height 12 m from GL.	CTO is valid upto 30.06.2027.	During inspection the unit was found in operation and no visible stack emission was noticed from stack. ETP of the unit was also found in operation. One no effluent sample was collected from ETP outlet and result are awaited



Sl No.	Name of unit and address	Type & Category of industry	Process/activity	Status of Effluent Treatment Plant (ETP)	Status of Air Pollution Control Device (APCD)	Status Consent to Establish/ Consent to Operate /Hazardous waste Authorisation	Remark
11.	Bright Bar Industries PO Bhandardaha, PS Domjur, Howrah 711411	Red Pickling and Wire Drawing	Raw materials (MS bar/ rod) → surface treatment by acid ( pickling process) → cold drawing → checking → polishing	ETP comprising of the following:- Collection tank/equalisation tank → Chemical dozing tank → Settling tank → storage tank → discharge to drain	The unit has 01 no pickling tank and pickling tank is provided with overhead fume collection hood, scrubber and stack-15m GL.	CTO expired on 31/03/2023, applied for renewal of CTO (Application No. 3521993)	ETP exists and is operated in batches, no treated effluent available for collection during inspection
12.	SSIL Paint Industries Pvt. Ltd. Saraswati Complex, Vill & PO Bhandardaha, PS Domjur, Howrah 711411	Orange; Paint manufacturing ( Paint blending & mixing -Ball mill)	Raw materials (pigments & other chemical mixing in ball mill & pug mill) → Packaging for sale	Unit has no ETP and washed water is discharged into drain.	Not applicable	The unit has obtained CTE dated 17/10/2023 and applied for CTO first time (application no 5111851)	Unit discharges coloured effluent into drain outside its plant premises. However during inspection, there was no discharge
13.	Bright Engineering Corporation, Saraswati Complex, P.O. Bhandardaha, P.S. Domjur, Howrah, Pin 711411	Red; Galvanizing of MS materials and Zinc chloride	Galvanizing Process; Raw materials (MS items) → surface treatment by acid ( pickling process) → drying → hot dip galvanizing → Packaging. Zinc Chloride manufacturing process; Zinc ash/skimming → Mixing with HCL → Settling in a Bath → Filtering with potassium permanganate for Iron remove Cloth → Add Zinc Chloride solution → Packaging.	ETP operational	The unit has 04 nos pickling baths, one no zinc melting furnace , two nos. galvanising bath and one no zinc chloride bath. One no zinc bath , and one zinc chloride bath are provided with overhead suction, a common water scrubber as APCD and a common stack of height 21 m from GL. The Zinc melting furnace is provided with a stack of height 15 from GL.  Hood over pickling tanks was found broken.	CTO valid upto 30/06/2027 HWA valid upto 31/12/2026	During inspection the unit was found in operation and no visible stack emission was noticed from stack. ETP of the unit was also found in operation. One no effluent sample was collected from ETP outlet and result are awaited

